

486

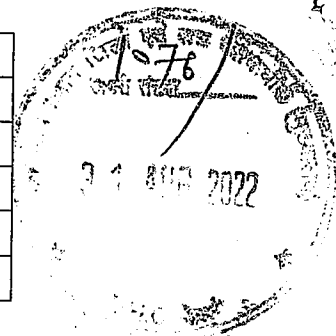
HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

No. 40 /DHC/GAZ.IIB/G-8/NI-Courts/2022
Dated: 30/8/2022

NOTIFICATION

In exercise of the powers conferred by sub-section (1) of Section 18 of the Code of Criminal Procedure, 1973, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to confer all the powers of Metropolitan Magistrate on the following persons, to be exercised by them within the respective Metropolitan areas of Delhi in which they are posted to preside over Special Courts (NI Act), for a period of one year from 01.09.2022 to 31.08.2023 or till the date they hold the said post, whichever is earlier:-

S.No.	Name of the Officer
1.	Mr. Rakesh Siddhartha
2.	Mr. C.K. Chaturvedi
3.	Dr. Satinder Kumar Gautam
4.	Mr. Chandra Bose
5.	Mr. Ram Bhagat Singh



BY ORDER OF THE COURT

Sd/-

(Dr. Saurabh Kulshreshtha)
Officer on Special Duty (Gazette-II)

4886-4893
No. _____/DHC/GAZ.IIB/G-8/NI-Courts/2022

Dated: 30/8/2022

Copy forwarded for information and necessary action to:-

- ✓ All the Principal District & Sessions Judge, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge, PC (Act) (CBI), Rouse Avenue Court Complex, Delhi.
3. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka, Delhi.
5. The officers concerned through their respective Principal District & Sessions Judge.
6. The concerned Pay & Accounts Officer through respective Principal District & Sessions Judge.
7. Personal file of the officers.
8. Guard File.

Jud. Sr.

↓
P. DASTGIRI
31/08/22

Manoj
Joint Registrar (Gazette-IIB)

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 66389-396 /Power/Gaz/2022

Dated 02 SEP 2022

Forwarded for information & necessary action to :-

Sub:- Notification No.40/DHC/Gaz-IIB/G-8/NI-Courts/2022.

1. The Chief Metropolitan Magistrate (Central), Tis Hazari Courts, Delhi.
2. The Senior Civil Judge (Central) Tis Hazari Courts, Delhi.
3. The Officers concerned {(through CMM (Central) Tis Hazari Courts, Delhi}.
4. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Reader to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. The Accounts Branch (Central) Tis Hazari Courts, Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.

Delabas
02/9/2022

(DEEPAK DABAS)

Special Judge (NDPS) (Central)
Link Officer In-charge (Judicial Branch, Central)
Delhi